

HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 418 /Confdl./2019
II-1-5/2018

Bilaspur, dated 27th March, 2019

Hon'ble Shri Justice Ajay Kumar Tripathi, Chief Justice, High Court of Chhattisgarh, relinquished the charge of the office of Chief Justice of the High Court of Chhattisgarh in the forenoon of 27th March, 2019 upon his Lordship's appointment as Member (Judicial), Lokpal.

BY ORDER OF
HON'BLE THE ACTING CHIEF JUSTICE

Deepak Kumar Tiwari
27.03.2019
(DEEPAK KUMAR TIWARI)
I/C. REGISTRAR GENERAL

Endt. No. 419 /Confdl./2019
II-1-5/2018

Bilaspur, dated 27th March, 2019

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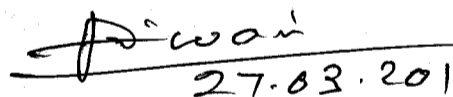
1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. The Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. The Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. The Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. The Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. The Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
7. The Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. The Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
9. The Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
10. The Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
11. The Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
12. The Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
13. The Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
14. The Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for her Lordship's kind information.

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15. The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for her Lordship's kind information.
16. The Principal Secretary to Hon'ble the Governor of Chhattisgarh, Raj Bhavan, Raipur.
17. The Principal Secretary to Hon'ble the Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, District - Raipur for information.
18. The Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, District - Raipur for information.
19. Secretary General, Supreme Court of India, New Delhi for information.
20. Joint Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi for information.
21. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
22. Private Secretary to Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur for information.
23. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, District - Raipur for information.
24. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
25. Registrar General, High Court of Allahabad, Allahabad.
26. Registrar General, High Court of Andhra Pradesh, Amrawati.
27. Registrar General, High Court of Telangana, Hyderabad.
28. Registrar General, High Court of Calcutta, Kolkata.
29. Registrar General, High Court of Delhi, Delhi.
30. Registrar General, High Court of Gauhati, Guwahati.
31. Registrar General, High Court of Gujarat, Sola.(Ahmedabad).
32. Registrar General, High Court of Himachal Pradesh, Shimla.
33. Registrar General, High Court of Jammu & Kashmir, Jammu.
34. Registrar General, High Court of Jharkhand, Ranchi.
35. Registrar General, High Court of Karnataka, Bangalore.
36. Registrar General, High Court of Kerala, Ernakulam.
37. Registrar General, High Court of Madhya Pradesh, Jabalpur.
38. Registrar General, High Court of Madras, Chennai.
39. Registrar General, High Court of Odisha, Cuttack.
40. Registrar General, High Court of Patna, Patna.
41. Registrar General, High Court of Punjab & Haryana, Chandigarh.
42. Registrar General, High Court of Rajasthan, Jodhpur.
43. Registrar General, High Court of Sikkim, Gangtok.
44. Registrar General, High Court of Uttrakhand, Nainital.
45. Registrar General, High Court of Bombay, Mumbai.
46. Registrar General, High Court of Manipur, Imphal.
47. Registrar General, High Court of Meghalaya, Shillong.
48. Registrar General, High Court of Tripura, Agartala.
49. Registrar, Central Administrative Tribunal, New Delhi.
50. Chairman, Bar Council of India, New Delhi.
51. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
52. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
53. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanji/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.

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54. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
55. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
56. Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Criminal/ Central Filing/Supreme Court & Copying/ O/o R.G./ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
57. Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
58. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
59. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
60. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
61. Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Confidential/Civil/ Vigilance and I. & E./ Works/Elimination Cell), High Court of Chhattisgarh, Bilaspur for information.
62. Assistant Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
63. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
64. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
65. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus stand (Old Bus Depot No.1) Pandri, Raipur
66. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
67. President, Industrial Court, Raipur for information.
68. Treasury Officer, Bilaspur for information.
69. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.


27.03.2019
(DEEPAK KUMAR TIWARI)
I/C. REGISTRAR GENERAL